



By E-Mail / Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 4117 /A

From :- Shri Kaushik Kumar Sharma
Jt Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The District & Sessions Judge,
Tinsukia

Dated Guwahati, the 2nd August, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Letter No. DJT/Shtd/XXXVI/16/5555/19 dated 05.07.2019.

Sir,

With reference to the above, I am directed to inform you that, Shri Shri Nayan Jyoti Dutta, Secretary, District Legal Services Authority, Tinsukia, has been accorded permission to avail LTC for the block period of 2018-2021 to visit Goa via Guwahati and Delhi with his wife and minor daughter w.e.f. 04.10.2019 to 14.10.2019, by the shortest possible route, as per existing Rules.

Shri Dutta may be informed accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/ 4118 - 4121 /A, dated 02/8/19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Nayan Jyoti Dutta, Secretary, District Legal Services Authority, Tinsukia for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information. & necessary action.

sd/-
02/8/19

JT. REGISTRAR (VIGILANCE)

P